

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/5841/2020

This the 08th day of July, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Dr. Jamsheed Ahmad Akhoon, Age 33 yrs. S/o Muhammad Farooq Akhoon R/o Kaloosa Bandipura.

.....Applicant

(Advocate:- Mr. Bhat Fayaz Ahmad)

Versus

1. State of J&K through Mission Director National Rural healthMission J&K Srinagar & ors.

.....Respondents

(Advocate: Mr. Rajesh Thappa, D.A.G.)

ORDER [ORAL]

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

At the outset, learned counsel for the applicant has submitted that this T.A. has become infructuous.

2. In view of the submission made by the applicant's counsel, this T.A. is disposed of as having become infructuous.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Sushil